

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 74(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



Smt. Ina Malhotra  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016

NAME OF THE COMPANY: Shiv Sevak Singh  
Vs  
M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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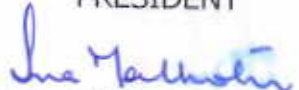
1.	SANJANA MOHANTY, ADV.		PETITIONERS	
2.	Mr. Hemant Sharma	} Adv.	RESPONDENTS	
3.	Ms. Aishwarya Mishra			

**Order**

For the reasons stated in the application, the order dated 26.7.2016 dismissing the petition for non prosecution, is recalled, especially when no objection has been raised from the respondents side. However, the same shall be subject to payment of Rs. 10,000/- as cost. Let the cost be paid before the next date of hearing to the non-applicant.

List on 01.09.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(INA MALHOTRA)  
MEMBER (J)